

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)/ No.10/BB / 2017	-	For Orders	230/ 232	Pepperl & Fuchs Factory Automation Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SATI. P. TO HN SPJ Legal	Advocate in person.	
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Today, the matter is listed for accepting the Chairman's report. We have gone through the Chairman's report and the report does not specifically state whether the shareholders or the creditors are present in person or through proxy. Report is silent about that. Counsel is directed to file affidavits of the Chairman and the Scrutiniser about the meeting conducted in which whether shareholders and also the creditors are present in person or by proxy.

List it on 27.06.2017. (27-06-2017)


MEMBER (J)


MEMBER (T)